

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.

Present:-Smt. P.Ragini, District Judge

Sub: Estt. - District Court, Kozhikode - Sri.Shyam Prakash.C.H,Senior Clerk, Munsiff Court, Vatakara - Relinquishment of further promotion up to One Year - accepted - Orders - Issued.

Read:- Representation dated 02.03.2022 put in by Sri. Shyam Prakash.C.H, Senior Clerk, Munsiff Court,Vatakara.

ORDER NO.A1-2391/2022.

KOZHIKODE. DATED: 24-03-2022.

Sri. Shyam Prakash.C.H, Senior Clerk, Munsiff Court, Vatakara requesting to accept relinquishment of his right for further promotion as Bench Clerk Grade-II and consequential benefits for one year from 02-03-2022 . He has submitted the Statement of relinquishment as prescribed in GO(P) 39/91/P & ARD Dated 07.12.1991 duly counter-signed by the District Judge , Kozhikode.

In the above circumstances, the temporary relinquishment of right for further promotion as Bench Clerk Grade-II and consequential benefits for one year from 02-03-2022 tendered by Sri.Shyam Prakash.C.H, Senior Clerk, Munsiff Court,Vatakara is accepted. Make necessary entries in the Service Register of the incumbent.

Sd/-
District Judge

To

- 1.The Munsiff, Vatakara.
1. Sri. Shyam Prakash. C.H, Senior Clerk, (Through the Munsiff Vatakara.)

Copy to :

1. The Registrar (Subordinate Judiciary) , High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintends II / III / DSA District Court, Kozhikode.
4. The File 5. The Proceedings fil

// True copy / Forwarded / By Order//


Sheristadar
